

SPECIAL BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.41/2024, IVN. P No.02/ALD/2024 & MA No.01/2024
IN CP No. (IB) 127/ALD/2017**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 28th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JBB ENTERPRISES V/S YMS MOBITECH PVT LTD.
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amitabh Agarwal, Adv. : *For the Applicant/ Liquidator in
IA No.41/2024 & MA No.01/2024*

Ms. Shivani Gera, Adv. : *For Applicant in IVN. P. No.02/ALD/2024*

Sh. Gaurav Dwivedi, Proxy for : *For the Res. Nos.1 & 2 in IA No.41/2024*
Sh. Rahul Sahay, Adv.

ORDER

Ld. Counsels representing the parties are present through VC.

IA No.41/2024

- Ld. Counsel representing the Liquidator states that he has received the copy of the reply/ counter filed on behalf of the non-applicant/ respondent i.e. The New India Assurance Company Ltd. Therefore, he seeks and is granted two weeks time to file the rejoinder thereto by serving an advance copy to the other side.

IVN. P No.02/ALD/2024

- Let notice of the present application be issued to the Liquidator.

-Sd-

-Sd-

2. Ld. Counsel, Sh. Amitabh Agarwal representing the Liquidator accepts notice and therefore waives service. He also states that he has not received the copy of the application, though the same is stated to have been supplied as per the contention of the Ld. Counsel representing the Applicant.
3. Be that as it may, let another copy of the application be supplied to the Ld. Counsel representing the Liquidator within a period of three days. Thereafter, reply/ counter be filed by the Liquidator within a period of two weeks by serving an advance copy to the other side.
4. Let the matter be adjourned along with other applications for further hearing on 15th July, 2024 before the Regular Bench.

MA No.01/2024

1. This is a Progress Report filed on behalf of the Liquidator, the same is taken on record subject to just exceptions.
2. Accordingly, MA No.01/2024 stands disposed off.

-Sd-
(Manoj Kumar Dubey)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

28th May, 2024

Kavya Prakash Srivastava
(Stenographer)